

From,

Mohd. Faiz Alam Khan, HJS
Registrar General,
High Court of Judicature
at Allahabad

To,

Sushri Gandikota Sree Devi,
Member Secretary,
U.P. State Legal Services Authority,
IIIrd Floor, Jawahar Bhawan Annexe,
Lucknow-226001

No. 685 /Admin.(Services)/2017 Dated: Allahabad: November 17, 2017

Subject: Regarding organization of one day consultation for the Secretaries of the District Legal Services Authority on 20th November, 2017 at Lucknow.

Madam,

With reference to your letters No. 2623/SLSA-101/2017 (ri/shashi) dated 14.11.2017 and 2636/SLSA-101/2017 (ri/shashi) dated 15.11.2017 on the above noted subject, I am directed to say that the Hon'ble Court has been pleased to permit the Full Time Secretaries of 51 District Legal Service Authorities and Part Time Secretaries of 20 District Legal Service Authorities to attend the one day consultation for the Secretaries of the District Legal Service Authorities to be organized on **20th November, 2017** under the aegis of UPSLSA and NALSA on **“Mainstream Legal Aid through Common Service Centre- Tele Law”** at Hyatt Residency, Vibhuti Khand, Gomti Nagar, Lucknow.

I am, therefore, to request you kindly to take further necessary steps.

Yours faithfully,

Sd/-
Registrar General

No. 685 (i) /Admin.(Services)/2017 Dated: November 17, 2017

Copy forwarded for information and necessary action to :

1. The Principal Secretary (Judicial) & L.R., Govt. of U.P., Lucknow.
2. All the District & Sessions Judges with the request to kindly inform the officers concerned accordingly.
3. The O.S.D. (Judicial) (Computer)/ I/c Computer Centre, High Court, Allahabad.

Sd/-
Joint Registrar (Judicial) (Services)